

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-503**  
IB-68/ND/2022

**IN THE MATTER OF:**

Jainco Industries

**.....Applicant**

**Vs.**

Shree Ambika Impex Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Gupta, Mr. SP Singh Chawla, Mr. Sachin,  
Mr. S Shishir, Advs.

For the Respondent : Mr. Mukesh Sukhija, Mr. Milind Gautam, Advs.

**ORDER**

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent present through VC and seek some time to file written submissions. Time prayed for is granted. List this matter before the Regular Bench on **08.03.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**